

Of the other two options, the second option was found to be preferable on operational and technical considerations. It was estimated that the second option would involve an expenditure of the order of Rs. 42.50 crores (1986 estimates). It involves reclamation of land from the sea, estimated to cost Rs. 15.00 crores, which may take five to six years. It also involves diversion of railway line and construction of a new railway bridge which can be taken up only after the reclamation of the land and which by itself would need about three years. The project for realignment and extension of the second runway has not been taken up so far because of paucity of resources with the agencies involved in its implementation.

[Translation]

CLEARANCE TO PENDING POWER PROJECTS

940. MOHAMMAD ALI ASHRAF FATMI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the names of the power projects lying pending for approval with the Union Government;

(b) since when these projects are being considered; and

(c) the efforts being made for the immediate approval of these projects for being implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) Details are given in the attached Statements I & II.

(c) All efforts are made by the Central Electricity Authority to accord techno-economic clearance to the proposals received from the State Governments for taking up new power projects in their State as expeditiously as possible. However, this clearance and investment approval by the Planning Commission depend upon several factors including the comprehensiveness of the project reports received from the project authorities, time taken by the Project authorities in replying to various comments/observations of the CEA/CWC, availability of various inputs and clearances such as fuel availability, transportation of coal and gas, port facilities, water availability, clearances from Environment & Forest angle, State Pollution Control Boards and National Airport Authority resolution of inter-State aspects etc.

STATEMENT—I

Power projects of States which have been techno-economically appraised in the Central Electricity Authority (CEA) and are awaiting investment decision

(STATE-WISE)

Sl. No.	Name of Project	Capacity MW	Date of CEA Clearance
1	2	3	4
THERMAL			
Punjab			
1.	Bhatinda—GNDTPS St. III U—5 & 6	2 × 210 = 420	21-3-90
Rajasthan			
2.	Suratgarh TPS	2 × 250 = 500	13-6-91

1	2	2	4
Delhi			
3.	Bawana CCGT	800	17-8-90
Gujarat			
4.	Gandhar CCGT—GEB	615	30-10-89
5.	Pipavav CCGT—GEB	615	30-10-89
Madhya Pradesh			
6.	Korba TPS Unit 5 & 6	$2 \times 210 = 420$	30-10-89
Maharashtra			
7.	BSES	$2 \times 250 = 500$	24-10-90 (Rev.)
8.	Trombay CCGT	180	8-5-90***
Andhra Pradesh			
9.	Jegurupadu CCGT	400	14-3-91
10.	Visakhapatnam TPS St. I	$2 \times 500 = 1000$	23-10-90
Tamil Nadu:			
11.	Neyveli TPS Extn.—NLC	$2 \times 210 = 420$	10-8-88
12.	Pillai Perumalnallur CCGT St. I	300	14-5-91
West Bengal			
13.	Budge Budge TPS	$2 \times 250 = 500$	8-1-91
Assam			
14.	CCGT Lakwa—NEEPSCO	280	11-10-85
15.	Amguri CCGT	8×30 GT = 240 $+ 4 \times 30$ ST = 120 = 360	25-5-89
Tripura			
16.	Agartala GT	$4 \times 21 = 84$	14-5-91
17.	Gas based gas turbine Station at Rokhia St. II	$10 \times 7.5 = 75$	10-8-88 (.)
18.	Rokhia GT Th. II	16	14-3-91

S. No.	Name of Project	I.C. (MW)	Date of CEA Clearance
1	2	3	4

HYDRO**Punjab**

1.	Shahpur Kandi	$2 \times 47 = 94$	6-11-82
2.	S.Y.L. Canal	$2 \times 18 + 2 \times 7 = 50$	18-12-87
3.	UBDC Stage III	$2 \times 15 = 30$	10-8-88

Haryana

1.	W.Y.C. Stage II	$2 \times 8 = 16$	12-12-90
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***The Schemes were found to be techno-economically in order. Formal clearance would be considered after compliance with provision of Sec. 9 of E (S) Act, 1948.

(.) Scheme in lieu of this Scheme, at Agartala since received and appraised.

1	2	3	4
Jammu & Kashmir			
1.	Chenani Stage II & III	$2 \times 1 + 2 \times 2 = 6$	24-1-88
2.	New Rajouri	$3 \times 1 = 3$	16-5-88
3.	Sewa Stage III	$3 \times 2 = 6$	10-8-88
4.	Nunwan Batkut	$2 \times 11.3 = 22.6$	9-1-90
5.	Athwattoo	$3 \times 2.5 = 7.5$	16-8-90
Uttar Pradesh			
1.	Khara	$3 \times 24 = 72$	18-3-85
Himachal Pradesh			
1.	Baspa-II	$3 \times 100 = 300$	16-8-90
Madhya Pradesh			
1.	Maheshwar	$10 \times 40 = 400$	9-5-89
Maharashtra			
1.	Ghatghar PSS	$2 \times 125 = 250$	9-3-88
2.	Btivpuri PSS	$1 \times 90 = 90$	24-12-90
Common Project			
1.	Rajghat (UP/MP)	$3 \times 15 = 45$	2.5-85
Andhra Pradesh			
1.	Jalaput	$3 \times 6 = 18$	16-5-88
2.	Singur	$2 \times 7.5 = 15$	30-10-89
Karnataka			
1.	Maddur Branch Canal	$1 \times 1.5 = 1.5$	5-10-83
2.	Sarapadi	$3 \times 30 = 90$	4-12-90
Tamil Nadu			
1.	Paralayar	$1 \times 25 = 25$	9-5-89
Sikkim			
1.	Rathongohu	$3 \times 10 = 30$	13-2-90
Manipur			
1.	Thoubal	$3 \times 2.5 = 7.5$	26-3-84
Arunachal Pradesh			
1.	Sessa Nallah	$3 \times 0.5 = 1.5$	11-10-85
2.	Nuranang Nallah	$3 \times 2 = 6$	10-10-88
3.	Kameng	$4 \times 150 = 600$	10-89
Mizoram			
	Dhaleshwar	$3 \times 40 = 120$	10-10-88
	2. Serlui-B	$2 \times 4.5 = 9$	12-9-89

STATEMENT II

Details of Power Projects Received in CEA for techno-Economic approval

Sl. No.	Name of Project	Capacity (MW)	Date of receipt of F. R. in CEA
1	2	3	4

THERMAL**Haryana**1. Hisar TPS $2 \times 250 = 500$ 7-11-90**Punjab**2. Dhuri TPS $2 \times 500 = 1000$ 16-10-87

1	2	3	4
Uttar Pradesh			
3.	Belthara Road	$3 \times 210 = 630$	6-12-88
4.	Shajahanpur CCGT	600	24-5-90
5.	Jagdishpur GT	4×35 GT+	
		2×35 ST=210	9-5-89
Gujarat			
6.	Narmada TPS Stage I	$2 \times 500 = 1000$	24-7-87
7.	Sikka TPS Stage III	$2 \times 210 = 420$	21-10-86
8.	Gandhinagar VCGT	200	25-7-90
9.	Pipavav CCGT Stage II	615	22-10-90
10.	Utran CCGT Stage II	135	22-10-90
11.	Wanakbori CCGT	600	1-4-91
Madhya Pradesh			
12.	Sanjay Gandhi TPS Stage II	$1 \times 500 = 500$	31-12-90
13.	Pench TPS Stage II	$2 \times 250 = 500$	2-4-90
14.	Gwalior CCGT	817	30-7-90
15.	Gopad TPS	$4 \times 500 = 2000$	12-11-90
16.	Bina TPS	1000	1-5-91
17.	Korba East TPS Stage V	250	May, 91
Maharashtra			
18.	Parli 'C' TPS	$2 \times 210 = 420$	23-10-84
19.	Dabhol CCGT	4×120 GT+	14-3-86 (Rev)
		2×140 ST=760	13-3-89
20.	Ship/Berge Mounted PS M/s Confidence Shipping Co.	110	20-3-90
21.	Nagothane GTCC TPS	4×130 GT+	6-9-90
		3×150 ST=820	
22.	Thakurli GTCC	2×130 GT+	23-1-91
		1×150 ST=410	
Andhra Pradesh			
23.	IInd CCGT plant at Vijjeswaram	$3 \times 100 = 300$	9-9-88
24.	Kottagudam TPS Stage V	$2 \times 210 = 420$	5-7-89
25.	Ramagundam TPS Extn.	$2 \times 210 = 420$	26-9-89
26.	Gas based TPS at Kakinada	300	7-12-89
27.	Gas based TPS at Jegurupadu Phase-I	100	30-5-91
28.	Gas based TPS at Anjalapuram	$3 \times 25 = 75$	13-1-90
29.	Muddanur TPS	$2 \times 210 = 420$	19-9-90
30.	Mabile GT at Lingala	16.5	16-5-91
Karnataka			
31.	Raichur Stage III	$1 \times 500 = 500$	20-4-89
Tamil Nadu			
32.	Pillai Perumallanur Stage II	300	5-3-91
Bihar			
33.	Muzaffarpur Extension	$2 \times 210 = 420$	16-8-88
		$2 \times 250 = 500$	21-3-90
34.	Patratu TPS	$2 \times 210 = 420$	7-12-88
35.	Chandil TPS	$2 \times 250 = 500$	2-1-91
Orissa			
36.	Naraj TPS	$2 \times 50 = 500$	16-8-90
37.	I b TPS Extension	$2 \times 500 = 1000$	April, 90

1	2	3	4
West Bengal			
38. D.P.I. 7th Unit		$1 \times 110 = 110$	18-8-87
39. DG sets in South-East Calcutta		$5 \times 6 = 30$	11-7-89
40. Murshidabad TPS		2000	31-1-91
Assam			
41. Namrup GT Station		$2 \times 30 = 60$	6-7-90
Tripura			
42. Waste heat plant, Baramura		11	2-1-89
43. GT Project at Rokhia, Phase III		$2 \times 8 = 16$	5-12-90
44. Gas based GT project, Tripura		500	29-10-90
Arunachal Pradesh			
45. Gas based power plant at Kharsang		$1 \times 6 = 6$	27-11-90
Rajasthan			
46. Dholpur TPS		750	1-5-91
Andaman & Nicobar Islands			
47. Nehru Oil based TPS		$2 \times 20 = 40$	24-11-86
HYDRO			
Himachal Pradesh			
1. Dhanwari Sunda		$2 \times 35 = 70$	December, 89 May, 90
Jammu & Kashmir			
2. Naigad Nallah		$4 \times 1.5 = 6$	May, 97
3. Butkot Sakhrus		$2 \times 18 = 36$	January, 88 October, 88
4. New Ganderbal		$3 \times 15 = 45$	December, 88 December, 89
5. Puakhar		$3 \times 1.5 = 4.5$	January, 90 January, 90
6. Igo-Merceland		$2 \times 1.5 = 3$	November, 88
7. Parnal		$3 \times 12.50 = 37.50$	December, 89 March, 90
8. Mandi		$4 \times 1 = 4$	March, 89 July, 90
9. Sewa Stage II		$3 \times 40 = 120$	August, 90 October, 90
10. Kishan Ganga		$3 \times 110 = 330$	May, 90 June, 91
Uttar Pradesh			
11. Basuli		$5 \times 0.956 = 4.78$	August, 89 October, 90
Rajasthan			
12. Jakham		$2 \times 2.5 = 5$	1990 January, 91

1	2	3	4
Punjab			
13.	Shahpur Kandi	$3 \times 40 + 3 \times 40 + 1 \times 8 = 248$	1990 February, 91
Madhya Pradesh			
14.	Bansagar Toms Power House – IV (modified)	$2 \times 10 = 20$	September, 90 September, 90
15.	Tawa LBC	$2 \times 6 = 12$	September, 90 October, 90
16.	Matanar (Revised)	$2 \times 40 = 80$	January, 91 January, 91
17.	Gandhi Sagar PH-II	$4 \times 40 = 160$	January, 91 January, '91
18.	Onkareshwar	$8 \times 65 = 520$	December, 90 September, 90
19.	Sindh Phase-II	$2 \times 40 = 80$	November, 90 February, 91
Gujarat			
20.	Karjan Left Bank Canal (Revised)	$2 \times 1 = 2$	October, 90
Andhra Pradesh			
21.	Velugudu Branch	$2 \times 5 = 10$	1989 June, 89
22.	Kakatiya Canal (Revised)	$1 \times 3 = 3$	1990 January 91
23.	Priyadarshini Jurala (Revised)	$6 \times 36.9 = 221.4$	January, 91 February, 91
24.	Nagarjuna PSS T. Pond Dam Revised)	$2 \times 25 = 50$	January, 91 February 91
25.	Somasila	$2 \times 5 = 10$	March, 90 April, 90
Kerala			
26.	Maniyar	$1 \times 5 + 2 \times 2.5 = 10$	May, 89 December, 89
27.	Kuttiyadi Extension	$1 \times 50 = 50$	November, 89 February, 90
28.	Boothathankettu	$3 \times 10 = 30$	March, 90 April, 90
29.	Pallivasal Rehabilitation	$3 \times 20 = 60$	April, 90 July, 90
30.	Chenbukkadavu-II	$3 \times 3 = 9$	July, 90 October, 90
31.	Adirapally Upper Power House	$2 \times 7.5 = 15$	November, 90 February, 91
West Bengal			
32.	Farakka Barrage	$5 \times 25 = 125$	March, 90 April, 90
Orissa			
33.	Bargarh Main Canal	$3 \times 3 = 9$	June, 90 August, 90
34.	Balimela Stage-II	$2 \times 60 = 120$	November, 90 December, 90

1	2	3	4
Manipur			
	35. Loktak Down Scheme	3x30=90	September, 88
	36. Tipaimukh (Multipurpose)	10x150=1500	January, 89
Arunachal Pradesh			
	37. Sippi	2x2.5=5	March, 91
	38. Sirnuik	4x0.5=2	May, 91
	39. Mukto	3x1=3	May, 91
	40. Kangthang	3x2.5=7.5	May 91
	41. Siddip	3x1=3	May, 91

FARAKKA THERMAL POWER PLANT

941. SHRI SIMON MARANDI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the entire supply of coal required for the Farakka Thermal Power Plant is met from coal mines of Bihar;

(b) if so, the names and the quantum of power supplied from the Farakka thermal power plant to different areas of Bihar;

(c) whether the Government propose to extend the areas of power supply from this plant;

(d) if so, the names of the other areas where power is likely to be supplied from this plant during the current year; and

(e) the details of the difficulties likely to be faced in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) Supply to Bihar from Farakka STPP has been as under :

	1989-90 (million units)	1990-91 (million units)	1991-92 (million units)
Share	526.7	514.3	113.6
Actual	1027.0	992.0	223.0

(c) Yes, Sir.

(d) The power from Farakka STPP can be transmitted upto Biharsharif in Bihar through Farakka-Kahalgaoon and Kahalgaoon-Biharsharif transmission line.

(e) No difficulties are likely to be faced.

[English]

SETTING UP OF A THERMAL POWER STATION IN BALLIA DISTRICT, UTTAR PRADESH

942. SHRI HARI KEWAL PRASAD : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government have received a proposal from the Uttar Pradesh Electricity Board regarding setting up of a 210 Megawatt thermal power station at Belthara Road in Ballia district in Uttar Pradesh;

(b) if so, the reasons for the delay in the construction of this power station; and

(c) when the construction work of this thermal power station is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI) : (a) The Project Report for Installation of 3x210